

**GOVERNMENT OF INDIA**  
**MINISTRY OF WOMEN AND CHILD DEVELOPMENT**  
**RAJYA SABHA**  
**QUESTION NO 26.07.2010**  
**ANSWERED ON**  
**US MODEL FOR DOMESTIC VIOLENCE .**

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Shri Parimal Nathwani

Will the Minister of RURAL DEVELOPMENT INFORMATION AND BROADCASTING WOMEN AND CHILD DEVELOPMENT be pleased to state :-

(a) whether Government proposes to adopt US Model in tackling domestic violence;

(b) if so, the details thereof;

(c) how far this minimizes State intervention in implementation of Prevention of Women from Domestic Violence Act (PWDVA); and

(d) how Government proposes to rehabilitate women victims of domestic violence?

**ANSWER**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT

(SHRIMATI KRISHNA TIRATH)

(a): No, Sir.

(b)&(c): Does not arise.

(d): The Protection of Women from Domestic Violence Act, 2005, provides for various services to the aggrieved women such as shelter and medical facilities in the institutions notified by the State Government for the purpose.